NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 226/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

NAME OF THE PARTIES:

Punjab Sind Bank Ltd.

V/s.

SEZ Sterling & Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	MadhaviJoshi	Odvocate po Respondent	19/2017
٦.	Francy Juveliar	Advacable Par Patrittan	Jan 19/9/17
	by Consul	ackground to	

ORDER

1.C.P. No. 226/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- By consent adjourned to 11.10.2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 19.09.2017 Sd/-

M.K. Shrawat Member (Judicial)